



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 201/16	TP 192/17	Hear ing	391 / 394	AirWatch Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>SINCHANA M.R</b> [9945320087]	ROC/RD	
	<b>C.P. Ayappa</b> 98450 28269	Petitioners	

Smt. M.R. Sinchana, counsel for ROC/RD is present. She has filed affidavit on behalf of ROC and RD. Counsel for petitioner requested time to file clarification.

List it on 16.06.2017.

  
MEMBER (J)

  
MEMBER (T)